

(c) whether there is any possibility of finalisation of such cases in the near future?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 46, in respect of godowns hired from private parties.

(b) A Statement is laid on the Table of the Sabha [See Appendix II, annexure No 40]

(c) Yes, as soon as the points mentioned against (b) are settled

Fair Price Shops in Delhi

838. Shri E Madhusudan Rao: Will the Minister of Food and Agriculture be pleased to state:

Area	No of wheat Shops	No of atta Shop.	Total
Vinay Nagar	1	3	4
Lodi Colony	4	2	6
Gole Market	3	9	12
Dev Nagar	3	8	11
Sewa Nagar	1		1
Timarpur	1	1	2
South Avenue		1	1
TOTAL	13	24	37

Delhi Sewage Treatment Plant

839. Shri Siddananjappa: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No 1116 on the 9th December, 1958 and state the progress made in regard to the scheme to convert the gas produced at the sewage treatment plant near Keshopur, Delhi, into electric energy?

The Minister of Health (Shri Karmarkar): The sewage treatment plant at Keshopur has not started functioning so far. The gas energy produced by this plant will be converted into electric energy and utilised for running the plant when it starts functioning.

(a) number of fair price shops opened so far in various Government employees' colonies of Delhi, and

(b) what are the colonies not provided with these shops so far?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) In opening fair price shops this year the pattern of distribution adopted has been the same as in previous years viz dividing Delhi into 18 circles, each circle consisting of compact areas convenient from the point of view of distribution to consumers. The number of shops in some areas where Government employees constitute bulk of the population is indicated below

Embankments in Kerala

840 Shri Siddananjappa. Will the Minister of Irrigation and Power be pleased to state

(a) whether it is a fact that Kerala State Government has submitted a plan for construction of embankments in the State,

(b) if so, the details of this plan, and

(c) the Central Flood Control Board's reaction to the Plan?

The Deputy Minister of Irrigation and Power (Shri Bathi): (a) and (b) The Government of Kerala have recently forwarded a note to the Central Water and Power Commission, indicating the flood control measures con-